

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6562
ANSWERED ON:09.05.2000
REVOLVING FUND FOR KARNATAKA
GANGASANDRA SIDDAPPA BASAVARAJ

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government of Karnataka has sought the sanction of the Union Government for setting up a revolving fund for the Karnataka State Women Development Corporation;
- (b) if so, the complete details of the proposal; and
- (c) the time by which the sanction is likely to be accorded to the proposal?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRIMATI SUMITRA MAHAJAN)

(a), (b) & (c) The Scheme of Women Development Corporations was transferred to the State sector with effect from 1st April, 1992. Hence, the proposal for setting up a revolving fund for the Karnataka State Women Development Corporation is to be considered by the State Government of Karnataka.